

ITEM NO.39

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).619/2023

ANCHITA NAYYAR

Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA

Respondent(s)

(FOR ADMISSION)

Date : 09-06-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE RAJESH BINDAL  
(VACATION BENCH)

For Petitioner(s) Mr. Yajur Bhalla, Adv.  
Mr. Deepak Samota, Adv.  
Mr. Shubham Bhalla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

When the matter is called on today, learned counsel for the petitioner apprises this Court that the result of the 18<sup>th</sup> Bar Council of Indian Qualifying Examination for Indian Nationals Holding Foreign Law Degrees has already been published on 07.06.2023.

In that view of the matter, the cause of action of the present petition does not survive. The petition is, accordingly, disposed of.

(ARJUN BISHT)  
COURT MASTER (SH)

(VIDYA NEGI)  
ASSISTANT REGISTRAR